

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4321  
ANSWERED ON:26.08.2004  
COMMITTEE ON SGRY  
Munshiram Shri ;Shiwankar Shri Maha Deo Rao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether Union Government propose to constitute a committee to monitor the works under `Sampoorna Gramin Rozgar Yojana (SGRY)` reported in `Hindustan` dated August 10, 2004;
- (b) if so, the details and facts thereof;
- (c) the States for which the said committee is likely to be constituted;
- (d) whether the members of the said committee will be from district and State of the respective States;
- (e) if so, whether the said committee will submit its report to the Union Government in respect of the States where work under said scheme is not found satisfactory; and
- (f) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (f) There is no such report published in `Hindustan` or `Hindustan Times` dated August 10, 2004. However, it has been proposed that each Panchayat while sanctioning a work under the Sampoorna Gramin Rozgar Yojana (SGRY) shall constitute a supervisory committee of at least five local persons to keep watch on the progress and quality of the work and the report of this committee shall be appended to the completion certificate of the work.